CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 228/96 in 0A 2424/1995

New Delhi, this 23rd day of September, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J) Hon'ble Shri K. Ramamoorthy, Member(A)

- 1. Shri D.S. Malik, s/o Shri Net Ram
- 2. Shri J.N.S. Yadav, s/o Shri R.S.Yadav
- 3. Shri K.N. Gupta, s/o Shri Satyanarain
- 4. Shri Subhash Chandra, s/o Shri M.Dasji all working in Northern Railway .. Petitioners Baroda House, New Delhi

(By Shri B.S. Mainee, Advocate)

VS.

- 1. Shri K. Balakeshri Secretary: M/Railways, New Delhi
- 2. Shri S.A.A. Zaidi General Manager Northern Railway, Baroda House, New Delhi
- 3. Shri Kamal Kumar
- 4. Shri N.K. Jain
- 5. Shri Krishna Kirtisaran
- 6. Shri Gurdev Singh
- 7. Shri Bharat Singh
- 8. Shri Ashok Kumar
- 9. Shri A.K. Srivastava
- 10. Shri Sarnam Singh
- 11. Shri B.S. Kain
- 12. Shri Om Prakash,
 - all working in Northern Railway, New Delhi
- 13. Shri B.N. Uprety, Chief D/Man, c/o Northern Railway, New Delhi .. Respondents

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

petitioners Learned counsel for the seeks

permission to withdraw the CP. Permission is granted.

CP is accordingly dismissed as withdrawn.

(K. Ramamoorthy)

Member(A)

23.9.1996

(A.V. Haridacan)

· Vice-Chairman (J)

23.9.1996

/gtv/